(for insertion in the Maharashtra Government Gazette, Part - I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE APPELLATE SIDE, BOMBAY

No. A. 3935/76/2025

It is hereby certified that the below mentioned Civil Judges, Junior Division and Judicial Magistrate First Class have satisfactorily completed their probation period as per proviso to Rule 13(1),13(4) r/w Rule 15 of the Maharashtra Judicial Service Rules, 2008 and have also completed 3 years of regular service on the post of first appointment as specified at Instruction No. 1 in the Government Circular, General Administration Department: No. PC-1414/(M.No.73/14)/13A dated 11.09.2014. Accordingly, such Judicial Officers are eligible to be considered as 'permanent employees' for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No.4

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)	
	(1)	(2)	(3)	(4)	
1	Shri Rushikesh Deepak Hingangaonkar, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Chandrapur	Civil Judge, Junior Division	11.06.2018	10.06.2021	~
2	Shri Mandar Mohan Raut, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sailu, Parbhani	Civil Judge, Junior Division	11.06.2018	10.06.2021	~
3	Shri Milind Mahadu Nikam, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Tuljapur, Osmanabad	Civil Judge, Junior Division	11.06.2018	10.06.2021	L
4	Shri Vishwanath Bhimashankar Shetty, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ahmednagar	Civil Judge, Junior Division	11.06.2018	30.07.2021	V

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)	
	(1)	(2)	(3)	(4)	
5	Shri Amit Suresh Agrawal, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vadgaon, Pune	Civil Judge, Junior Division	11.06.2018	10.06.2021	V
6	Smt. Rohini Vishnu Patil, Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhokardan, Jalna	Civil Judge, Junior Division	11.06.2018	14.06.2021	V
7	Smt. Pushpalata Dhondiraj Yavatkar, 7 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ahmednagar		11.06.2018	22.06.2021	\bigvee
8	Shri Bhoomit Ashok Agrawal, 8 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhiwandi, Thane	Civil Judge, Junior Division	11.06.2018	25.06.2021	\checkmark
9	Smt. Annapurna Ishwara Awati, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kannad, Aurangabad	Civil Judge, Junior Division	11.06.2018	26.04.2022	/
10	Smt. Sanjana Uday Jaguste, Civil Judge, Junior Division and Judicial Magistrate, First Class, Shevgaon, Ahmednagar	Civil Judge, Junior Division	11.06.2018	18.06.2021	√.
11	Shri Ritesh Vilas Nikam, Civil Judge, Junior Division and Judicial Magistrate, First Class, Wada, Thane	Civil Judge, Junior Division	11.06.2018	10.06.2021	/

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)	!
	(1)	(2)	(3)	(4)	
12	Shri Alok Vithalrao Deshpande, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Malshiras, Solapur	Civil Judge, Junior Division	11.06.2018	10.06.2021	
13	Smt. Triveni Shivshankar Wakdikar, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ghodnadi, Pune	Civil Judge, Junior Division	11.06.2018	18.06.2021	/
14	Smt. Jyoti Vyankatrao Maske, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Khed-Rajgurunagar, Pune	Civil Judge, Junior Division	11.06.2018	10.06.2021	/
15	Smt. Sheetal Vasant Pawaskar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kaij, Beed	Civil Judge, Junior Division	11.06.2018	13.06.2021	V
16	Shri Niranjan Balasaheb Chavan, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Miraj, Sangli	Civil Judge, Junior Division	11.06.2018	25.06.2021	V
17	Shri Amol Bhaskar Ingole, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gangapur, Aurangabad	Civil Judge, Junior Division	11.06.2018	10.06.2021	1
18	Shri Syed Zameer Ahemed Syed Zahoor Ahemad Quadri, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pusad, Yavatmal	Civil Judge, Junior Division	11.06.2018	10.06.2021	

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)	
	(1)	(2)	(3)	(4)	
19	Shri Chaitanya Sunildatta Deshpande, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhokardan, Jalna	Civil Judge, Junior Division	11.06.2018	10.06.2021	•
20	Smt. Vijaya Narayanrao Katkar, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kannad, Aurangabad	Civil Judge, Junior Division	11.06.2018	11.06.2021	V
21	Shri Arun Raghunath Vyawahare, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kavathe-Mahankal, Sangli	Civil Judge, Junior Division	11.06.2018	10.06.2021	ī
22	Smt. Vedvati Anirudha Adya, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jintur, Parbhani	Civil Judge, Junior Division	11.06.2018	10.12.2021	/
23	Shri Atish Pralhad Khollam, Civil Judge, Junior Division and Judicial Magistrate, First Class, Deoni, Latur	Civil Judge, Junior Division	11.06.2018	23.06.2021	/
24	Smt. Dhanashri Mahadev Pawar, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gadhinglaj, Kolhapur	Civil Judge, Junior Division	11.06.2018	25.06.2021	/
25	Shri Kaustubh Nagesh Marathe, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gevrai, Beed	Civil Judge, Junior Division	11.06.2018	15.07.2021	/

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Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)	
	(1)	(2)	(3)	(4)	1
26	Shri Mohsin Aslam Shaikh, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kallam, Osmanabad	Civil Judge, Junior Division	11.06.2018	10.06.2021	
27	Shri Vishwanath Nathu Shimpi, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shahapur, Thane	Civil Judge, Junior Division	11.06.2018	10.06.2021	
28	Smt. Urmila Parashram Koli, Civil Judge, Junior Division and Judicial Magistrate, First Class, Badnapur, Jalna	Civil Judge, Junior Division	11.06.2018	26.06.2021	
29	Shri Ganesh Arun Karajgar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Manwat, Parbhani	Civil Judge, Junior Division	11.06.2018	10.06.2021	
30	Shri Nishant Dnyaneshwarrao Gole, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kaij, Beed	Civil Judge, Junior Division	11.06.2018	11.06.2021	
31	Shri Dattatraya Ramesh Kulkarni, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ralegaon, Yavatmal	Civil Judge, Junior Division	11.06.2018	10.06.2021	
32	Shri Pravin Umakantrao Kulkarni, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Malegaon, Washim	Civil Judge, Junior Division	11.06.2018	16.06.2021	

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)	
	(1)	(2)	(3)	(4)	
33	Shri Pravin Vishwas Patil, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kaij, Beed	Civil Judge, Junior Division	11.06.2018	10.06.2021	
34	Shri Irfan Ali Khan Yousuf Ali Khan, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Palus, Sangli	Civil Judge, Junior Division	11.06.2018	10.06.2021	\
35	Shri Hemant Prakash Pancholi, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Islampur, Sangli	Civil Judge, Junior Division	11.06.2018	10.06.2021	1 ✓
36	Shri Achyutrao Dhanaji Patil, Judicial Magistrate, First Class, Virar Railway, Thane	Civil Judge, Junior Division	11.06.2018	10.06.2021	!
37	Smt. Neha Vijay Sahu, Civil Judge, Junior Division and Judicial Magistrate, First Class, Arjuni-Morgaon, Gondia	Civil Judge, Junior Division	11.06.2018	05.01.2022	
38	Smt. Snehal Nivasrao Nikam, Civil Judge, Junior Division and Judicial Magistrate, First Class, Patoda, Beed	Civil Judge, Junior Division	11.06.2018	15.06.2021	
39	Smt. Aparna Dayanand Gade, Civil Judge, Junior Division and Judicial Magistrate, First Class, Jafrabad, Jalna	Civil Judge, Junior Division	11.06.2018	10.06.2021	

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)	
	(1)	(2)	(3)	(4)	
40	Shri Rohit Ravindra Pande, 16 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	11.06.2018	03.07.2021	\ \ \
41	Shri Mohd. Sharique Ur Ata Ur Rahman, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vita, Sangli	Civil Judge, Junior Division	11.06.2018	10.06.2021	
42	Shri Nishant Dipak Rudrabhate, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gangakhed, Parbhani	Civil Judge, Junior Division	11.06.2018	13.06.2021	√
43	Shri Yuvraj Chandrakant Patil, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jafrabad, Jalna	Civil Judge, Junior Division	11.06.2018	10.06.2021	
44	Shri Nilesh Bhaskar Patil, 17 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	11.06.2018	16.06.2021	/
45	Smt. Ranjana Sukhdev Gosavi, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Majalgaon, Beed	Civil Judge, Junior Division	11.06.2018	28.06.2021	\
46	Smt. Bhagyashri Madhukar Potdar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Sangola, Solapur	Civil Judge, Junior Division	11.06.2018	15.06.2021	/

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)	
	(1)	(2)	(3)	(4)	
47	Smt. Pankaj Bhagatsing Rajput, 8 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kolhapur	Civil Judge, Junior Division	11.06.2018	16.06.2021	V
48	Shri Manoj Vitthal Kirme, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ulhasnagar, Thane	Civil Judge, Junior Division	11.06.2018	13.06.2021	
49	Smt. Nutan Sachin Kadam, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kille-Dharur, Beed	Civil Judge, Junior Division	11.06.2018	18.12.2022	V
50	Shri Sourabh Jaykumar Chivate, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Basmatnagar, Hingoli	Civil Judge, Junior Division	11.06.2018	10.06.2021	,
51	Smt. Uma Anand Bhosale, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Koregaon, Satara	Civil Judge, Junior Division	11.06.2018	10.06.2021	/
52	Smt. Priti Ashok Shriram, 9 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Belapur, Thane	Civil Judge, Junior Division	11.06.2018	12.06.2021	\
53	Shri Padmakar Kashinathrao Dhondge, Assistant Charity Commissioner, Thane	Civil Judge, Junior Division	11.06.2018	30.06.2021	j

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	(1)	(2)	(3)	(4)	
54	Shri Sachin Shivharappa Khirapate, Extra Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Uran, Raigad at Alibag	Civil Judge, Junior Division	11.06.2018	10.06.2021	/
55	Smt. Pallavi Sheshagiri Govekar, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mohol, Solapur	Civil Judge, Junior Division	11.06.2018	18.06.2021 v	
56	Shri Atul Arun Utpat, Civil Judge, Junior Division and Judicial Magistrate, First Class, Ghatanji, Yavatmal	Civil Judge, Junior Division	11.06.2018	11.06.2021	/
57	Shri Nikhil Arunkumar Mor, Judicial Magistrate, First Class, Daund Railway, Pune	Civil Judge, Junior Division	11.06.2018	13.06.2021	
58	Smt. Ahilya Pradeep Manav, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vita, Sangli	Civil Judge, Junior Division	11.06.2018	19.06.2021	ا ا
59	Shri Rajesh Motilal Lolge, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Naigaon–Bazar, Nanded	Civil Judge, Junior Division	11.06.2018	20.06.2021	V
60	Smt. Pallavi Mansing Suryawanshi, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mantha, Jalna	Civil Judge, Junior Division	11.06.2018	13.06.2021	/

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	(1)	(2)	(3)	(4)	
61	Smt. Swati Sureshrao Jondhale, 2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Amalner, Jalgaon	Civil Judge, Junior Division	11.06.2018	28.08.2021	✓
62	Smt. Karuna Amrutraj Pattebahadur, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Khandala, Satara	Civil Judge, Junior Division	11.06.2018	11.12.2021	✓
63	Shri Bhushan Anandrao Nerlikar, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ulhasnagar, Thane	Civil Judge, Junior Division	11.06.2018	22.06.2021	~
64	Smt. Sonali Devidasappa Mukkanwar, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Daund, Pune	Civil Judge, Junior Division	11.06.2018	13.06.2021	✓
65	Smt. Bhavika Hukamraj Parmar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Silvassa	Civil Judge, Junior Division	11.06.2018	28.06.2021	/
66	Smt. Shital Chandrakiran Salvi, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Parner, Ahmednagar	Civil Judge, Junior Division	11.06.2018	25.06.2021	√
67	Shri Kedar Kishor Chaudhari, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shahapur, Thane	Civil Judge, Junior Division	11.06.2018	13.07.2021	\

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	(1)	(2)	(3)	(4)	1
68	Shri Rafeeque Shaikh Asadullah Shaikh, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vita, Sangli	Civil Judge, Junior Division	11.06.2018	11.06.2021	•
69	Shri Shrikant Shivputra Pachandi, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sironcha, Gadchiroli	Civil Judge, Junior Division	11.06.2018	23.06.2021	/
70	Shri Mamtaram Valiba Bhagwat, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Karad, Satara	Civil Judge, Junior Division	11.06.2018	14.06.2021	
71	Shri Uday Mahadev Jadhav, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ulhasnagar, Thane	Civil Judge, Junior Division	11.06.2018	02.08.2021	
72	Smt. Shabnam Yunus Shaikh, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jalna	Civil Judge, Junior Division	11.06.2018	15.06.2021	レ
73	Smt. Aparna Padmakar Borkar, Competent Authority Rent Control Law Court, Aurangabad Revenue Division, Aurangabad	Civil Judge, Junior Division	11.06.2018	23.11.2022	L
74	Shri Shivaji Radhu Gulave, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vaduj, Satara	Civil Judge, Junior Division	11.06.2018	13.06.2021	レ

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	(1)	(2)	(3)	(4)	
75	Shri Shashikant Suresh Nichal, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Wai, Satara	Civil Judge, Junior Division	11.06.2018	13.06.2021	
76	Shri Ravindra Bhagwan Khawale, Civil Judge, Junior Division and Judicial Magistrate, First Class, Medha, Satara	Civil Judge, Junior Division	11.06.2018	10.06.2021	√
77	Smt. Archana Tulshiram Jagtap, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kaij, Beed	Civil Judge, Junior Division	11.06.2018	25.06.2021	/
78	Smt. Kirti Atmaram Katkar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shrigonda, Ahmednagar	Civil Judge, Junior Division	11.06.2018	21.07.2021	\ \
79	Shri Nilesh Ashokrao Randive, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gevrai, Beed	Civil Judge, Junior Division	11.06.2018	15.06.2021	~
80	Shri Qadir Ahemad Naimoddin Sarwari, Civil Judge, Junior Division and Judicial Magistrate, First Class, Bodwad, Jalgaon	Civil Judge, Junior Division	11.06.2018	10.06.2021	\
81	Smt. Priya Jayram Shetty, 8 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Belapur, Thane	Civil Judge, Junior Division	11.06.2018	13.06.2021	1
82	Smt. Shruti Satish Ramdin, 16 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Aurangabad	Civil Judge, Junior Division	11.06.2018	16.06.2021	√

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	(1)	(2)	(3)	(4)	
83	Shri Sandeep Vishnu Khaire, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Rahata, Ahmednagar	Civil Judge, Junior Division	11.06.2018	15.06.2021	V
84	Shri Rahul Balbhim Pol, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Majalgaon, Beed	Civil Judge, Junior Division	11.06.2018	15.06.2021	✓
85	Shri Nadeem Abdul Naim Mudassar, 11 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Belapur, Thane	Civil Judge, Junior Division	11.06.2018	06.07.2021	√
86	Shri Aniket Arun Kalamkar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ghatanji, Yavatmal	Civil Judge, Junior Division	11.06.2018	26.06.2021	V
87	Shri Pankaj Hilal Patil, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Phaltan, Satara	Civil Judge, Junior Division	11.06.2018	23.06.2021	\ <u>/</u>
88	Shri Gajanan Ramrao Dornalpalle, 12 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pune	Civil Judge, Junior Division	11.06.2018	18.06.2021	/

High Court of Judicature at Bombay	}	Jo114/25
Dated :- 07 April, 2025	}	(Sameer S. Adkar) Registrar General

No. A. 3935/76/2025

1)	The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter)				
2)	The Principal Secretary and R.L.A., Government of Maharashtra, Law and Judiciary Department, Mantralaya, Mumbai (By letter)				
3)	The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)				
4)	The Principal Secretary, Government of Maharashtra, Finance Department, Mantralaya, Mumbai (By letter)				
5)	The Accountant General, Maharashtra – I, Mumbai				
6)	The Accountant General, Maharashtra – II, Nagpur				
7)	The Manager, Government Central Press, Mumbai.				
8)	The Pay and Accounts Officer, Mumbai.				
9)	The Principal District and Sessions Judge,				
10)	The Charity Commissioner, Mumbai				
11)	The Competent Authority, Rent Control Law Court, Aurangabad Revenue Division, Chhatrapati Sambhajinagar.				
12)	The concerned 88 Judicial Officers				
High Court	t of Judicature at Bombay } Surpande				
Dated: 0	7 April, 2025 For Registrar General				